

(c) The number of commerce graduates registered at the various employment exchanges in the country in May 1957 is estimated at 3,787.

#### Allotment of Iron Sheets to Punjab

2071. Shri Daljit Singh: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether the Punjab Government have requested the Central Government for an increase in its annual quota of Iron Sheets; and

(b) if so, the action taken in this regard?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) Allotments of iron and steel are made by the Central Government to the State Governments in lump sum quantities and categories are not specified. It is left to the option of the State Government to indent for the required categories. No separate and specific request from the Punjab Government for an increase in the allocations of iron sheets has been received. The quota given to this State, as in the case of all other States, does not meet all the requirements.

(b) Does not arise.

#### Oil Drilling Operations

2072. Shri Daljit Singh: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether it is a fact that a number of foreign experts are helping or are employed in the oil drilling operations by the Oil and Natural Gas Commission;

(b) if so, their nationalities; and

(c) the nature of work done by them?

The Minister for Mines and Oil (Shri K. D. Malaviya): (a) Yes, Sir.

(b) Sixteen Rumanians and fourteen Russians.

(c) The Rumanian Experts consist of 11 drilling technicians, 4 diesel mechanics and one Mud Chemist.

The Russian personnel consist of one Chief Drilling Engineer, one Consultant Geologist, one Consultant Drilling Engineer, one Drilling Foreman, one data interpreter, three interpreters and two parties, (consisting of 3 experts each) for Electrologging and Gas-logging operations.

#### Education in Himachal Pradesh

2073. Shri Daljit Singh: Will the Minister of Education be pleased to state the amount allocated during the Second Five Year Plan so far to Himachal Pradesh for the educational development?

The Minister of Education (Shri M. L. Shrivastha): Against the total provision of Rs. 114 lakhs for Educational Development Schemes of Himachal Pradesh during the Second Five Year Plan period, the following amounts were initially allocated from year to year:

Year	Amount
1956-57	Rs. 20.00 lakhs
1957-58	Rs. 28.81 lakhs

#### Rehabilitation Finance Administration

2075. Shri Bhagavati: Will the Minister of Finance be pleased to state:

(a) what amount has been sanctioned upto 1957 to the displaced persons in the State of Assam by the Rehabilitation Finance Administration;

(b) the number of persons receiving such loan in Assam;

(c) the number of cases pending disposal;

(d) the number of cases in which attachment orders have been issued for non-payment of the loan in Assam;

(e) whether it is a fact that attachment orders are issued even against

those persons who pay their instalments but have failed to clear the loan by making full payment; and

(f) if so, the number of such cases?

**The Minister of Finance (Shri Morarji Desai):** (a) Rs. 106.95 lakhs.

(b) 1541.

(c) 1952 in Assam.

(d) 389 cases were referred to Collectors for the recovery of entire loans and 221 cases for recovery of overdue instalments. The information as to in how many cases the Collectorates have issued attachment orders is not available, as it is discretionary with the Collectorates to enforce recovery by attachment or in some other manner.

(e) Yes, Sir. A loan may be reached under Section 14 of the Rehabilitation Finance Administration Act, 1948 for reasons other than default in the payment of instalments and recovery proceedings, started under Section 15.

(f) Information regarding number of such cases, if any, in Assam is not available for the reasons stated under (d) above.

#### Income Tax

2076. **Shri Braj Raj Singh:** Will the Minister of Finance be pleased to state what was the amount of income-tax assessed and collected in the districts of Agra and Ferozabad in the State of U.P. separately from 1952-53 to 1957-58 (year-wise)?

**The Minister of Finance (Shri Morarji Desai):** The information is being collected. A statement giving the information will be laid on the Table of the House as early as possible.

#### Education Survey of India

2077. **Shri N. E. Munsamy:** Will the Minister of Education be pleased to state:

(a) when is the field work on the Educational Survey of India to be completed;

(b) the nature of Co-operation offered by the State Governments in this work; and

(c) whether the final report will be received through the State Governments?

**The Minister of Education (Dr. K. L. Shrimall):** (a) The field work has been completed in the States of Andhra Pradesh, Assam, Bihar, Bombay, Jammu and Kashmir, Kerala, Madras, Mysore and Rajasthan. The remaining States are trying to complete it as early as possible.

(b) The Survey is being carried by the State Governments under the direction of and with the financial assistance of the Government of India;

(c) Yes, Sir.

#### Welfare of Scheduled Castes and Tribes

2078. { **Shri Siddiah:**  
**Shri Chuni Lal:**

Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 1195 on the 12th March, 1958 and state:

(a) whether all the official and non-official organisations working for the welfare of Scheduled Castes and Tribes in Union Territories and various States with financial aid from the Central Government are submitting their annual progress reports to Government regularly;

(b) if so, whether a copy of the reports for the years 1956-57 and 1957-58 will be placed on the Table; and

(c) if not, the reasons therefor?

**The Deputy Minister of Home Affairs (Shrimati Alwa):** (a) Progress Reports of a respect of Organisations receiving direct Central assistance are being received regularly except from the Akhil Bharatiya Serva Seva Sangh, who has not been paid the grant sanctioned for them during 1957-58 for want of information about the progress of expenditure in respect of the schemes for which a sum of Rs. 11.92 lakhs was sanctioned for 1956-57.